

Name of the corporate debtor: Puma Realtors Private Limited; Date of commencement of CIRP: 17.10.2018 ; List of creditors as on: 31.12.2020																
List of operational creditors (Government dues)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any (Amount in ₹)
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	Office of the Deputy Commissioner, Central Goods and Service Tax, Divison I, Chandigarh	State		27-Aug-20	3,741,265	-	Service Tax Demand	No	No	No	NA	-	-	-	3,741,265	Claim B not submitted and Resolution Plan under approval by NCLT